

The Deputy Minister of Planning (Shri S. N. Mishra): (a) Yes, Sir. The estimates of State's resources for the last two years of the plan furnished by the Government of Punjab were

discussed with the representatives of the State Government on October 11 and 13, 1958. As a result of these discussions, the estimates for the last two years were worked out as follows:

	(Rs. crores)		
	1959-60	1960-61	Total for the 2 years
1. Resources on revenue account	2.7	1.1	3.8
2. Loans from the public		3.0	3.0
3. Share of Small Savings	5.0	5.0	10.0
4. Unfunded debt and other miscellaneous capital receipts (net)	0.4	0.4	0.8
Total State's resources	8.1	9.5	17.6

In connection with the formulation of the State plan for 1959-60, the Planning Commission had a further series of discussions with the State in December 1958. At these discussions, the following estimates for 1959-60 were worked out:

	[Rs. crores] 1959-60
1. Resources on revenue account	5.0
2. Loans from the public	2.0
3. Share of Small Savings	6.0
4. Unfunded debt and other miscellaneous capital receipts (net)	2.0
<i>Total State's resources</i>	15.0
5. Withdrawals from reserves	1.2
6. <i>Total State's resources including withdrawals from reserves</i>	16.2

For 1960-61, no fresh assessment has yet been made.

(b) and (c) At the discussions mentioned above, measures for raising additional resources, such as assessment and recovery of betterment fees, special assessment on agricultural land used for non-agricultural purposes, improvement in tax administration, intensification of the small savings drive, etc. were considered jointly by the Planning Commission and the State Government.

Indians in Ceylon

3980. { Shri Ram Krishan Gupta:
Shri Vajpayee:
Shri D. C. Sharma:

Will the Prime Minister be pleased to refer to the reply given to Starred Question No. 29 on the 17th November, 1958 and state:

(a) whether any decision has since been taken about claiming compensation on account of damages caused to the properties of Indian nationals in Ceylon; and

(b) if so, the nature of decision taken?

The Prime Minister and Minister of External Affairs (Shri Jawaharlal Nehru): (a) and (b). The matter is still receiving the consideration of the Government of India, but no further progress is possible till the Government of Ceylon have taken a decision regarding the payment of compensation to their own nationals.

Industrial Estate at Cuttack

3981. Shri Panigrahi: Will the Minister of Commerce and Industry be pleased to refer to the reply given to Unstarred Question No. 216 on the 14th February, 1958 and state:

(a) whether all the sheds proposed to be constructed in the industrial